

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

C.P. No.134/2004  
In  
O.A. No.2573/2000

New Delhi this the 24<sup>th</sup> day of July, 2006

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)**

Shri Umesh Tiwari  
S/o late Shri Chandradeo Tewari,  
R/o H.No.711, Chirag Delhi,  
Near Jain Shanak,  
New Delhi-17.

-Applicant

(By Advocate: Shri Susheel Sharma)

Versus

1. Dr. Sudhir Chander  
Director, CGHS (Hqrs.)  
Central Govt. Health Scheme,  
Nirman Bhavan, New Delhi-11.
2. Dr. S.K. Chaturvedi,  
Vigilance Officer (CGHS)  
Central Govt. Health Scheme,  
Nirman Bhawan, New Delhi-11.
3. Shri P.K. G.Nair,  
Under Secretary,  
Department of Personnel & Training,  
Room No.330-A, Lok Nayak Bhawan,  
New Delhi-110 003.

-Respondents

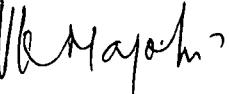
(By Advocate: Shri Rao Vijay Pal)

**ORDER (Oral)**

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)**

Learned counsel for applicant seeks and is allowed to withdraw C.P.-  
34/2004 with liberty to resort to appropriate legal proceedings as per law.

  
(Mrs. Meera Chhibber)  
Member (J)

  
(V.K. Majotra)  
Vice Chairman (A)

cc.